# GOVERNMENT OF NAGALAND DIRECTORATE OF HEALTH AND FAMILY WELFARE NAGALAND: KOHIMA

NO. DHFW/COVID-19/2019-20/ 1570 - 75 Dated Kohima, the 5<sup>th</sup> June, 2020

To

The CMO / MS of all COVID Hospitals

Subject: Revised discharge policy for COVID-19 confirmed cases, Nagaland

Sir/Madam.

Please find herewith the State's 'Revised discharge policy for COVID-19 confirmed cases'. This is for your reference and implementation with immediate effect.

Yours faithfully

(DR. VIZOLIE Z. SUOKHRIE)

Principal Director Directorate of Health and Family Welfare

Nagaland: Kohima

NO. DHFW/COVID-19/2019-20/ 15 70 -75

Dated Kohima, the 5<sup>th</sup> June, 2020

# Copy to:

- 1. The Deputy Secretary to the Chief Secretary, Government of Nagaland for information
- 2. The Home Commissioner, Government of Nagaland for information
- 3. The Commissioner and Secretary to the Government, Health and Family Welfare Department for information
- 4. The State Surveillance Unit, IDSP, Nagaland for information
- 5. The District Surveillance Unit, IDSP of all districts for information and necessary action
- 6. Guard File / Office copy

(DR. VIZOLIE Z. SUOKHRIE)

Principal Director Directorate of Health and Family Welfare Nagaland: Kohima

## REVISED DISCHARGE POLICY FOR COVID-19 CONFIRMED CASES

The discharge policy of COVID-19 confirmed cases for the state of Nagaland is revised and given below:

### 1. Asymptomatic cases:

The asymptomatic cases are admitted in the COVID Care Centre (or other COVID facility as identified.

- a) If the patient remains asymptomatic, he/she will be re-tested on the 14<sup>th</sup> day, counting from the day of the sample collection of the first test.
- b) If the re-test result is negative, the patient will be discharged with advice for home quarantine for 14 days.

#### 2. Symptomatic cases:

The symptomatic cases are admitted in the COVID Hospital.

- a) If the patient clinically recovers early in the COVID hospital, he/she will be shifted to the COVID Care Centre. The patient will be retested on the 14<sup>th</sup> day from the date of the first sample collection. If the re-test is negative and the patient had been asymptomatic at least for the last 3 days, he/she will be discharged with advice for home quarantine for 14 days.
- a) If the patient does not recover within 14 days since the first sample collection date, he/she will continue to be treated in the COVID hospital without re-test. When the patient recovers clinically, only then he/she will be subject to re-test. If the re-test result is negative, he/she will be discharged with advice for home quarantine for 14 days.
- b) If the patient in COVID hospital has clinically recovered but still tests positive during re-test, he/she will be shifted to COVID Care Centre. The testing will be repeated with a gap of 5 days between each re-test. The patient will be discharged when a test shows negative result, with advice for home quarantine for 14 days.

#### NB:

- During discharge, advice on wearing mask, social distancing, hand hygiene, and respiratory etiquette will be given.
- After discharge, if patient develops symptoms of fever, cough or breathing difficulty, he/she will call the State helpline 18003450019 or contact local health authority. His/her health will again be followed up.

(DR. VIZOLIE Z. SUOKHRIE)

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